NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

	UNAL, CHENNAI HELD ON 13/11/2017 AT THA PADMANABHA SWAMY, MEMBER	
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/43/2017	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 4 others	
NAME OF THE RESPONDENT(S)	: Stahllform Technik Pvt Ltd	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURI
	REPRESENTATION BY WHOM	
. Rahul Balaji Vishnu Molan	for te pondent	VD.
R. Shom konnanoy on Senior Advocate Er P. G. r. alharom	Undertablis to file Verkorleit for R)	Ded
3. PHAUMINGh Panelis Seniar adv Jo M Suicharan Rang Athiban Vijay	counsel fer garajon Petitione	Athibu

ORDER

Shri P H Arvindh Pandian, Senior Counsel representing the petitioners present. Shri R Shankar Narayanan, counsel for R1 present and undertakes to file vakalat on behalf of R1. Shri Rahul Balaji, Counsel for R2 to R4 present. Counsel for petitioners filed memo with a prayer to pass interim reliefs in relation to Item Nos. V (B) (1) (B), V (B) (6) and V (B) (13). Counsel for the respondents prayed short time for filing counter. Counsel for petitioner stated that time was already granted to the respondents for filing reply in relation to the grant of interim prayers as per order dated 2.11.2017. Time is extended finally at request for filing counter. Put up on 20.11.2017 at 10.30 A.M.

-Sel-

K Anantha Padmanabha Swamy Member (Judicial)